

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-1464(PB)/2018

IN THE MATTER OF:

a'XYKno Capital Services Pvt. Ltd.

....Applicant/petitioner

Vs.

Rattan India Power Ltd.

....Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Partho Sarkar i/b Adv. Nicky Pokar,
Vikram Hegde and Shantanu Lakhota
Advs.

For the respondent

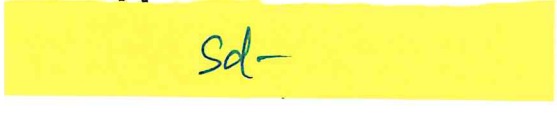
Mr. Alok Dhir along with Adv Karan Batura

ORDER

Pleadings are complete.

List on 11.08.2021.


Sd-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


Sd-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

26.07.2021
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